

**Central Administrative Tribunal
Principal Bench**

OA No. 969/2017

New Delhi this the 10th day of July, 2017

Hon'ble Mr. K.N. Shrivastava, Member (A)

Dr. Inderpal Singh Sahni,
Senior Medical Officer, 46 yrs, Group A
S/o Shri Pritpal Singh Sahni,
R/o V-1/54, Rajouri Garden,
New Delhi

At present
Posted at Delhi Govt. Dispensary,
FAP. TIS HAZARI COURT,
Under Central District, DHS,
Govt. of NCT - Applicant

(Applicant in person)
-Versus-

Office of the CDMO, Central District,
Directorate of Health Services,
GNCTD of Delhi, Gali No.4,
Bagchi Alaudin,
Nabi Karim, Paharganj,
New Delhi-110055

Through
CDMO Central District Delhi 110055 - Respondent

(None)
ORDER (Oral)

The applicant, as a party in person, submits that respondent has granted him the reliefs prayed for. In view of this, the OA becomes infructuous. Dismissed accordingly.

**(K.N. Shrivastava)
Member (A)**